

1

WP-25674-2025

IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 25th OF NOVEMBER, 2025

WRIT PETITION No. 25674 of 2025

CHIRAG CHOUDHARY

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Vijay Kumar Shrivastava - Advocate for petitioner.

Shri Anubhav Jain - Government Advocate for respondents/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel appearing for the petitioner seeks leave to withdraw the petition, reserving the right to initiate appropriate proceedings for execution of the order passed under Section 125 of Cr.P.C.

Petition is accordingly dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE

VPA